

**GOVERNMENT OF INDIA
MINISTRY OF PLANNING**

**LOK SABHA
UNSTARRED QUESTION NO. 1279
TO BE ANSWERED ON 25.07.2018**

ASSISTANCE FOR DEVELOPMENT PROGRAMME

1279. SHRI BALABHADRA MAJHI:

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government proposes to continue central assistance for the area Specific Development Programmes like special plan for KBK, Backward Region Development Grant Fund and Integrated Action Plan;
- (b) if so, the details thereof; and
- (c) if not, the measures taken for the development of such areas/regions?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND
MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS**

(RAO INDERJIT SINGH)

(a) to (c): Consequent upon the implementation of the recommendations of the Fourteenth Finance Commission, the schemes under the special plan for KBK, Backward Region Development Grant Fund (BRGF) and Integrated Action Plan became a part of devolution to the States. Accordingly, no new scheme has been launched by the Central Government since 2015-16 for the States. As per the recommendation of the Fourteenth Finance Commission, share of States in the net proceeds of the Union taxes has been significantly enhanced to 42% from 32%. This would enhance the availability of funds with the States for undertaking areas specified development programmes. However, against the balance fund of erstwhile BRGF scheme, the Government of India has released funds for Special Assistance to Odisha for KBK districts, and to Bihar and West Bengal for State Component of Backward Regions Grant Fund (BRGF) from 2015-16 to 2017-18 which are as under:

Special Assistance to the States from the Balance Fund (Rs. crore)			
State	2015-16	2016-17	2017-18
Odisha	132.07	367.93	0
Bihar	1887.53	1329.35	3414
West Bengal	836.77	0	0